## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/182/2016 NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Coursel for Retitioner R. Myr Arz Sr Ref. ? Coursel to THRZY AMBAK Adm & Respondent 1, 244 MM KANNAM Programmed 1,2,4, Lower C

## **ORDER**

Shri R Vidhyashankar, counsel for the petitioner present. Shri R Murari, senior counsel and Shri S Santhanakrishnan, PCS, for R1, R2 and R4 present. Counsel for petitioner submitted his arguments. For hearing Respondent's counsel, time is enlarged. Put up on 21.04.2017 at 2.30.P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

3.

(K.Anantha Padmanabha Swamy) Member (Judicial)